## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 135/BB/ 2017		For filing objections	•	Greynium Information Technologies Pvt. Ltd. Vs Le Ecosystem Technology India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Jagan Deaf CM 9886349100	Respondent	Gagan
2.	Aparna Purkayasha 9481803235	m 15 1 1 1	Jos Jon

Counsel for petitioner is present. Counsel for corporate debtor is also present. Again he requested time for filing objections. Time extended at a cost of Rs.500/-.

List it 07.03.2018 finally.

MEMBER (T)

MEMBER (J)